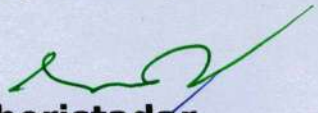


Endorsement on A1 - 8458/2022 Dated 05.08.2022 of District Court , Kozhikode.

Copy of the Official Memorandum communicated to the under mentioned Judicial Officers for information and necessary action.They are requested to submit the details in the prescribed proforma on or before 10 - 08- 2022.

(By Order)


Sheristadar.

To

1. The Addl. District & Sessions Judge - II,III, Kozhikode.
2. The Addl. District & Sessions Judge-IV/ V, Kozhikode.
3. The Addl.District and Sessions Judge (for the trial of cases relating to atrocities and sexual violence towards Women and Children), Kozhikode.
4. The Special Judge (NDPS Act Cases)/ Addl. District & Sessions Judge, Vadakara.
5. The Special Addl. Sessions Judge (Marad Cases), Kozhikode.
6. The Motor Accidents Claims Tribunal, Kozhikode / Vadakara.
7. The Judge, Family Court, Kozhikode/ Vadakara.
8. The Special Judge, Fast Track Special Court, Kozhikode / Koyilandy.
9. The Chairman, Waqf Tribunal, Kozhikode.
10. The Chief Judicial Magistrate,Kozhikode.(For communicating among the Magistrate's Courts)
11. The Principal Sub Judge, Kozhikode.
12. The Sub Judge, Vatakara / Koyilandy.
13. The Principal Munsiff - I / II, Kozhikode.
14. The Munsiff, Koyilandy/ Vadakara/ Nadapuram.
15. The Munsiff-Magistrate, Perambra/ Payyoli/Thamarassery.
16. The Nyayadhikari, Gram Nyayalaya, Koduvally, Thamarassery.
17. The Nyayadhikari, Gram Nyayalaya, Kunnummal, Kuttiady.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Superintendent - II/ III / DSA, District Court, Kozhikode.



THE HIGH COURT OF KERALA

Email: Csec.hc-ker@gov.in
Phone: 0484 2562951
Kochi-682 031
Dated: 30/07/2022

No.C3-18278/2020

OFFICIAL MEMORANDUM

Sub: Granting of special allowance to Bench Clerks and Confidential Assistants- Report called for -Regarding.

The following proposals are under consideration of the High Court with respect to the granting of special allowance to the posts of Bench Clerk Gr.I and Confidential Assistants;

(i) Uniform rate to all Bench Clerks irrespective of the grade or specific rate of allowance to Bench Clerk Gr.I.

(ii) Fixing higher rate of special allowance to the Clerks assigned for bench duty in Family Courts where specific post of Bench Clerk Gr.I is not granted

(iii) special allowance to Confidential Assistants in Gram Nyayalayas on par with those in Munsiff's and JFCM's Courts.

Hence the District Judges are directed;

1. To submit a report on proposing uniform rate of allowance to all Bench Clerks irrespective of the grade with the rate of allowance to be proposed. A comparative statement of workload of the three grades of Bench Clerks shall be also be furnished in the Proforma I enclosed herewith.

2. To obtain and forward a report from the Presiding Officers of the Courts regarding the duties and responsibilities including nature of workload in respect of Bench Clerk Gr.I in their establishment for the purpose of preparing a proposal for granting special allowance to Bench Clerk Gr.I alongwith the rate of allowance to be fixed, with their specific remarks.

3. To obtain and forward a report on proposing of special allowance to the Clerks assigned for bench duty in Family Courts where specific post of Bench Clerk Gr.I is not granted, identical to that of Bench Clerk Gr.I.

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4.To obtain and forward a report from the Presiding Officers of the Gram Nyayalayas regarding the duties and responsibilities including nature of workload in respect of Confidential Assistants in their establishment for the purpose of preparing a proposal for granting special allowance to Confidential Assistant in their establishment in par with their counterparts in JFCM's Courts/Munsiff's Courts with a comparative statement of workload in Gram Nyayalayas and JFCM's Courts/Munsiff's Courts in the Proforma II enclosed herewith.

(By Order)



P.S.Sreejith
Deputy Registrar

Encl:As above

To
All the District Judges.

Note:Reply shall be addressed to the Registrar(District Judiciary) or can also be sent to the e-mail id shown above.

Proforma I

Name of court	Name of the post	Average Number of Cases filed in a Court in a month	Average number of Cases listed before the Court in a month	Average number of cases disposed of in a Court in a month	Average working hours of the employee in a day
Munsiff's Courts	Bench Clerk Gr.III				
JFCM's Courts					
Sub Courts and equivalent Courts	Bench Clerk Gr.II				
CJM's Court and equivalent courts					
District Courts and Equivalent Courts	Bench Clerk Gr.I				

Proforma II

Name of court	JFCM's Courts	Munsiff's Courts	Gram Nyayalayas
Average of number of Judgments/Interim Orders attended by a Confidential Assistant in a court in a month			